

## Annexure 4

Name of the corporate Debtor: Think &amp; Learn Private Limited

Date of Commencement of CIRP: 16.07.2024

List of creditors as on: 19.08.2024

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party						% of voting share in CoC
1	Glas Trust Company LLC	7/25/2024	114,329,887,753	114,329,887,753	Guarantor	114,329,887,753	No	99.41%	-	-	-	-	
2	Aditya Birla Finance Limited	7/30/2024	471,200,000	471,200,000	-	-	No	0.41%	-	-	-	-	
3	InCred Financial Services Limited	7/31/2024	203,452,440	203,452,440	Guarantor	203,452,440	No	0.18%	-	-	-	-	
4	ICICI Bank Limited	7/31/2024	-	-	Margin Money towards Bank Guarantees has already been invoked. They have further stated in the claim form that amount is due nil.	-	No	-	-	-	-	-	
5	Anglo Asia Limited	8/18/2024	8,100,000,000	-	-	-	No	-	-	-	-	8,100,000,000.00	
6	Aakash Educational	7/31/2024	14,044,000,000	-	Related Party	114,533,340,193	Yes	-	-	-	-	14,044,000,000	

Note:

- The claims admitted, if any, are based upon verification of proof of claims and information available with the corporate debtor
- Claims admitted, if any, are subject to revision/ substantiation/ modification on the basis of any additional information/ evidence/ clarification/ revised claim being received
- We have requested for clarifications to Anglo Asia Limited and Aakash Educational Services Limited